

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
SINGLE MEMBER APPEAL BRANCH

Appeal No. C/13 /2005-SM[BR] C/ MISC / 610 /2006 AND C/ MISC/ 931 / 2007

Date 10/09/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
RADHEY SHYAM SONI

C/O MOTI LAL SONI, 598/6, OPP.HARI BHAI
DAWAKHANA, KASTURBA NAGAR, SARASPUR,
AHMEDABAD.

RADHEY SHYAM SONI

Appellant

Vs

Respondent

C.C. JAIPUR I

am directed to transmit herewith a certified copy of Final order No. 1309 /2008-SM[BR] & M /246- 247/2008 dated 4.9.2008

passed by the Tribunal under Section 129, (B) of the Customs Act,1962 & Financial Act 1994 relating to Service Tax


Assistant Registrar
(SM Appeal Branch)

Copy to :

1. Respondent

C.C. JAIPUR I

N.C.R.BUILDING, STATUE CIRCLE, "C" SCHEME, JAIPUR 302005.

2. Adv. / Consult SHRI K.K.ANAND ADV.

A-5, [BASMENT] LAJPAT NAGAR -III
NEW DELHI -24

3. S.D.R.

~~4. J.C.D.R.~~

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

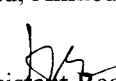
12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Easy Service Tax Online Dot Com Pvt. Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

15. Office Copy

16. Guard file


Assistant Registrar
(SM Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
West Block No.2, R.K Puram, New Delhi-110066

COURT-IV

Date of hearing: 04.9.2008

C/Misc./610/06 & C/Misc./931/07-SM in
Appeal No. C/13/05-SM

(Arising out of Order-in-Appeal No. 631-632(RM)Cus/JPR-II/2004
dated 05.10.2004 passed by the Commissioner (Appeals) Customs,
Jaipur)

For approval and signature:

Hon'ble Mr. P.K. Das, Member (Judicial)

-
1. Whether Press reporters may be allowed to see the order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?
 2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?
 3. Whether Their Lordships wish to see the fair copy of the Order?
 4. Whether Order is to be circulated to the Departmental authorities?

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ym

M/s Radhey Shyam Soni

Appellant/Applicant
(None for the Appellant/Applicant)

Vs.

CC, Jaipur

Respondent
(Rep. by Shri Sansar Chand, DR for the Respondent)

Coram: Hon'ble Mr. P.K. Das, Member (Judicial)
Misc order No. 246-247/08-sm (BR)
Final Order No. 1309/08-sm (BR)

Per: P.K. Das

None appeared on behalf of the Applicant. It is seen from the records that the matter was adjourned on several occasions on the request of the ld. Advocate. It seems that the Appellant is not interested to proceed in the matter. Accordingly the Misc. application is dismissed for non-prosecution. Appeal is also dismissed.

(Dictated and pronounced in the open court).

(P.K. Das)
Member (Judicial)

K. Gupta